

GOVERNMENT OF JAMMU & KASHMIR
Housing & Urban Development Department
Civil Secretariat, Jammu/ Srinagar

Notification
Jammu, 12th February, 2021

S.O. 49. In exercise of the powers conferred by the Jammu & Kashmir Property Tax Board Act, 2013, the Jammu & Kashmir Municipal Act, 2000, and the Jammu & Kashmir Municipal Corporation Act, 2000, the Government hereby direct that for the levy of property tax on any land or building, the value of land as notified in terms of Jammu & Kashmir Preparation and Revision of Market Value Guideline Rules, 2011(circle rate) shall be a key determinant of the value of the property apart from the nature of construction, the kind of use, the age of the property, or any other relevant consideration.

The Property Tax Board, or as the case may be, the Municipal Corporation, Council or Committee concerned shall ensure that the value of land so notified is adequately factored in while determining the unit area values for levy of property tax, under the aforesaid Acts.

By order of the Lieutenant Governor.

Sd/-
(Dheeraj Gupta) IAS
Principal Secretary to the Government
Housing & Urban Dev. Department

No:HUD/JMC/2/2021

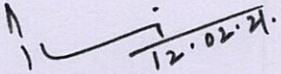
Dated:12.02.20201

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4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
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14. Director, Information, J&K.
15. Secretary, J&K Public Service Commission.
16. Director, Estates, J&K.
17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to the Lieutenant Governor.
21. Private Secretary to Advisor (F) to Lieutenant Governor.
22. Private Secretary to Advisor (B) to Lieutenant Governor.
23. Private Secretary to Advisor (BK) to Lieutenant Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Principal Secretary to the Government, Housing & Urban Development Department.
26. Incharge Website, Housing & Urban Development Department.
27. Government Order file/Stock file.


12.02.21.

(Thannaji Bhat)

Under Secretary to Government,
Housing & Urban Dev. Deptt.